

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

26

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.244/2018 in CP(IB) No.128/10/HDB/2017
NAME OF THE COMPANY	Neeta Chemicals (India) Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DR. S. V. RAMA KRISHNA	Adv. for R.P.	Sivaramakrishna@gmail.com, 9848403691	
Sandeep Maktala	Adv. for FC	8886117992	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Amir Bavani. Resp. in IA 244. [DNIR & DNIR Associates].	Advocate.	9949215962.	
S. RAJASEKHAR	GUARANTOR	9849064017	
BHUPENDRA TRIVEDI	GUARANTOR	9394738326	

ORDER

Learned counsel Dr.S.V.Rama Krishna present for RP.
Learned counsel Mr.Sandeep Maktala present for Financial Creditor. Learned counsel Mr.Amir Bavani present for Respondent in IA 244/2018. Learned guarantors Mr.S.Rajasekhar and Mr.Bhupendra Trivedi present.

Applicant filed proof of service of notice on guarantors.

Guarantors present.

Applicant counsel sought permission to withdraw the Application IA 244/2018.

Permission granted.

IA 244/2018 is disposed of as withdrawn.

MEMBER JUDICIAL